

GA 283/89

04-1-99

No sitting of D.B. & G.
to 17-2-99.

17-2-99

Hon'ble Mr. D. C. Verma, J.M.

Hon'ble Mr. A.K. Mishra, A.M.

None for the parties.

List on 17-5-99 for hearing.

A.M.

J.M.

17/5/99

Hon. Mr. D.C. Verma, J.M.

Hon. Mr. A.K. Mishra, A.M.

None for the parties.

On the previous date also, none was present on behalf of the applicant. It appears that the applicant has lost interest in prosecuting the case. The GA is dismissed for default of the applicant.

A.M.

J.M.

or
PT not taken
15/2/99

or
copy prepared on
19/2/99
19/2/99

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